

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No. 473/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Trilok Infracon (India) Pvt Ltd. -Vs- Forbesgunj Food Processing Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

GARIMA KAMAL SEN IRP Porikhal

Kuldip Mallik Adm

Petitioner

Bh
20/12/2017

ORDER

Ld. IRP and the Ld. Counsel for the operational creditor are present.

Ld. IRP has filed the progress report, which may be taken on record.

List it on 16/01/2018 for further consideration.

sd
(Jinan K.R.)
Member (J)

sd
(V.P.Singh)
Member (J)